

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4263 OF 2007

GULSHAN KUMAR

Appellant (s)

VERSUS

ABHAY KUMAR & ORS.

Respondent(s)

Date: 25/05/2010

This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE SWATANTER KUMAR
(VACATION BENCH)

For Appellant(s)

Mr. Puneet Jain, Adv.
Ms. Pratibha Jain, Adv.

For Respondent(s)

Mr. Nagendra Rai, Sr.Adv.
Mr. Ajay Choudhary, Adv.

Rr-Ex-Parte

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for both the parties state that there is a possibility of amicable settlement between the parties and the parties can resolve the matter outside the Court.

List this matter on Monday, the 31st May, 2010.

(Sukhbir Paul Kaur)
Court Master

(Indu Satija)
Court Master